94

		(million tonnes)	
Country	1990-91	1991-92 (Provisional)	1992-93 (Provisional)
Australia	5.05	5.99	6.39
Poland	0.25	-	0.17
Russia	0.39	_	-
Newzealand	0.03	0.09	0.15
Total	5.72	6.08	6.71
Approximate Value	310 (in million	324 (US \$ FOB)	1331.66 (Rs. Crores landed at port)

- (b) and (c) Integrated steel plants are the main importers of low ash coking coal for the purpose of blending with indigenous coal for meeting the gap between the indigenous availability and the demand and also to improve the quality of overall blend to be used in steel plants. They are likely to import about 7 million tonnes of metallurgical grade coking coal during 1993-94.
- (d) Some of the Steps being taken to augment indigenous availability of coking coal, inter alia, include:-
 - (i) Increase in raw coking coal availability by reorganising existing mines and development of new mines.
 - (ii) Increasing raw coal feed to washeries by supplying low volatile medium coking coals of suitable quality.
 - (iii) Early commissioning of two new washeries under construction Madhuband and Kedla for increasing the existing washing capacity.
 - (iv) Modification of the existing coking coal washeries by implementation of recommendations of the Altekar Committee to improve the capacity utilisation as well as the quality of washed coking coal.
 - (v) Coking coal mines in Meghalaya and Assam are being identified to make available increased quantities of low ash coking coal.

FAMILY WELFARE PROGRAMME

2514. DR. RAMKRISHNA KUSMARIA: SHRI SURAJBHANU SOLANKI: SHRI MIJILAPPALLY RAMA-CHANDRAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the targets fixed and achieved for the implementation of the Family Welfare Programme during each of the last three years, State/Union Territory-wise:
- (b) the targets fixed under the said programme for the current year, State/Union Territory-wise: and
- (c) the steps taken/proposed to be taken to achieve the targets?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARA-NAND): (a) The detail has been given in the Statement-I (Placed in Library. Please see No. LT 4373/93).

- (b) The detail has been given in the Statement-II (Placed in Library. Please, see No. LT 4373/93).
- (c) To achieve the targets set under the Family Welfare Programme, a result-oriented Action Plan has been formulated in consultation with the State Govts. and Union Territories Administration. Its key features include improving the quality and outreach of services, promotion of spacing methods among younger age couples, special focus on 90 demographically poorly performing districts to improve their demographic parameters and involving voluntary and non-governmental organisations to promote community participation as well as strengthening of interventions to promote maternal and child health care.

INTER STATE WATER DISPUTES

2515. DR. CHINTA MOHAN: SHRI NITISH KUMAR: DR LAXMINARAYAN PANDEY: SHRI SHANDIPAN BHAGWAN:

Will the Minister of WATER RESOURCES be pleased to state: